

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधान न्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi - 110001

NGT/PB/790/Admn/2022/407

Dated 21/11/2022

**OFFICE ORDER**

Consequent upon his selection Sh. Vikesh Ramesh Assudani, 4<sup>th</sup> Jt. Civil Judge, Junior Division and Judicial Magistrate, First Class, Satara, has been appointed as Assistant Registrar, National Green Tribunal, Western Zonal Bench, Pune on deputation basis, initially for the period of one year w.e.f. 16.11.2022 (F/N). The pay, allowances, perks and privileges to Sh. Vikesh Ramesh Assudani, admissible to him in the National Green Tribunal, would be as per the option exercised by him, under the applicable rules.

The terms & conditions for the deputation of Sh. Vikesh Ramesh Assudani, Assistant Registrar, NGT, WZB, Pune will be governed by the instructions contained in the O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010 of DoPT, as amended from time to time.

This issues with the approval of the Competent Authority.

(Vidya Prakash)  
Registrar General

To,

Sh. Vikesh Ramesh Assudani,

Assistant Registrar  
NGT, WZB, Pune

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. Ld. Registrar General, High Court of Bombay.
4. PA to Registrar General, NGT, PB, New Delhi
5. Ld. Registrar at Zonal Benches.
6. The Economic Advisor, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. Assistant Registrar, NGT, PB, New Delhi.
8. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
9. DCA cum DDO, NGT (PB), New Delhi
10. RTI Cell, NGT (PB), New Delhi
11. Computer Section for updation on NGT website
12. Guard file (Admin)

(Vidya Prakash)  
21/11/2022  
(Vidya Prakash)  
Registrar General